NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5126 of 2025 in Comp. App. (AT) (Ins) No of 2025	Broadcast Engineering Consultants India Ltd. Vs. Rohit Ramesh Mehra & Ors.	Uddayam Mukherjee
2.	I.A. No. 5127 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pulkit Gupta Vs. Keshav Khaneja, IRP Gensol Engineering Ltd. & Anr.	Prateek Khanna
3.	I.A. No. 5128 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pulkit Gupta Vs. Keshav Khaneja, IRP Gensol EV Lease Ltd. & Anr.	Prateek Khanna
4.	I.A. No. 5129 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sidhvandan Finance Ltd., (Formerly Jatalia Finance Company Ltd.) Vs. Adonia Systems Pvt. Ltd.	Pradeep Kumar
5.	I.A. No. 5130 of 2025 in Comp. App. (AT) (Ins) No of 2025	Maneesh Kumar Singh, (Suspended Director of Asian Business Connections Pvt. Ltd.) Vs. State Bank of India & Anr.	Anuj Tiwari
6.	I.A. No. 5131 of 2025 in Comp. App. (AT) No of 2025	Suresh Kumar Agrawal Vs. R and R Consortium Pvt. Ltd. & Ors.	Mohit Khandelwal

7.	I.A. No. 5136 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vinod Bagai & Anr. Vs. Rahul Jindal & Ors.	Aman Kashyap
8.	I.A. No. 5141 of 2025 in Comp. App. (AT) (Ins) No of 2025	Uco Bank Vs. Xenitis Infotech Ltd.	Swati Dalmia

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Assistant Registrar